

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.II

**(E-Hearing)
Service Tax Appeal No.70392 of 2023**

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1495-1496-19-20 dated 03/03/2020 passed by Commissioner (Appeals) Central Goods & Services Tax, Noida)

M/s Headstrong Services India Pvt. Ltd.,Appellant

(D-4, Sector-59, Noida-201301)

VERSUS

Commissioner of Central Excise &

Service Tax, Noida

....Respondent

(C-56/52, Renu Tower, Sector-62, Noida)

APPEARANCE:

Shri Prasad Paranjape, Advocate for the Appellant

Shri Santosh Kumar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 16 October, 2025

DATE OF DECISION : 16 October, 2025

This appeal is allowed. For order, see order of the date
in Service Tax Appeal No.70391 of 2023.

**(P. DINESHA)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**